GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1600 ANSWERED ON:30.11.2009 FUNDS FOR SOCIAL SECURITY SCHEME Pakkirappa Shri S.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government has provided financial assistance to the State Governments for the Social Security Scheme;
- (b) if so, the quantum of assistance provided to the State Governments/Union Territories, especially to Karnataka, during each of the last three years and the Current year, State/UT-wise;
- (c) whether this fund is being properly utilised by the State Governments/UTs, especially in Karnataka;
- (d) if so, the details thereof; and
- (e) the action taken against those States/UTs who have misutilised the funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) Central Government provides financial assistance to States under the National Social Assistance Programme (NSAP) for three pension schemes namely Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS), as well as under the National Family Benefit Scheme (NFBS) and the "Annapurna" scheme.
- (b) to (d): A statement indicating financial assistance provided and utilisation reported by States/UTs during the last three years and the current year is at Annexure.
- (e) No complaints have been received about misutilisation of funds by State/UT during the last three years.